

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 42
IA 173/2021 IN TCP 85/2012

IN THE MATTER OF:

Jayanand Salgaokar
V/s
Sumangal Press Pvt. Ltd. & Ors.

.... Petitioner/Applicant

.... Respondent

Order Under Section 397-398 of Companies Act, 2013

Order delivered on 28.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Mr. Ankit Lohia a/w Manvendra Kane, Advs.
Mr. Rahul Chitnis, Adv.

ORDER

List the matter for hearing on **29.06.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

28.06.2021
AARTI